

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2102
ANSWERED ON 20/12/2022

REDISTRIBUTION OF TARGET UNDER PMAY-G

2102. SHRI MANICKAM TAGORE B.:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the Government is considering redistributing the target to other States in respect of this financial year if any State fails to provide land to the landless beneficiaries of Pradhan Mantri Awas Yojana- Gramin (PMAY-G);
- (b) if so, the details thereof;
- (c) whether it is also true that 2.06 crore houses had been constructed till November 2022 under the said yojana; and
- (d) whether 43 per cent of landless beneficiaries are to be provided with the land?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) Yes Sir.

(b) The Ministry has issued communications dated 25th November 2022 and 6th December 2022 to the States/Union Territories (UTs) requesting them to ensure the provision of land and subsequent sanction of houses to all the landless beneficiaries of Pradhan Mantri Awas Yojana- Gramin (PMAY-G) by 15th December 2022 to achieve the target of Housing for All by 2024. In these communications, the States/UTs have also been informed that in case they fail to provide land and sanction house to the identified landless beneficiaries under PMAY-G, the targets to the extent of landless beneficiaries that have not been provided land would be withdrawn from the concerned State/UT and will be re-allocated to other better performing States/UTs. In such a scenario, the rider will be that the States/UTs would still have to provide land to such landless beneficiaries existing in Permanent Wait List (PWL) and thereafter fund their construction using their own resources. This has been done as the PMAY-G has a deadline for construction of 2.95 crores of pucca houses by March 2024 and the States/UTs have not provided land to all the landless beneficiaries despite several communications dated 05.09.2018, 04.01.2019, 16.09.2019, 20.07.2020, 16.11.2020, 09.04.2021, 30.04.2021 and 31.01.2022 of the Ministry.

(c) Under PMAY-G, a total of 2.09 crore houses have been completed as on 28th November 2022.

(d) Against 5,24,754 landless beneficiaries identified under PMAY-G, the States/UTs have provided land to 2,51,532 (48%) beneficiaries only and a total of 2,73,222 landless beneficiaries (52%) are yet to be provided land for the construction of houses under PMAY-G.
